

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: FEBRUARY 20, 2018

No. 603 /Admin. (Services)/2018

Sri **Vikas Kumar Verma**, Additional Civil Judge, Junior Division, Ambedkar Nagar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Ambedkar Nagar vice Sri Vivek Kumar Singh-II.

No. 604 /Admin. (Services)/2018

Sri **Vivek Kumar Singh-II**, Judicial Magistrate, First Class, Ambedkar Nagar to be Civil Judge, Junior Division, Ambedkar Nagar in the vacant court.

No. 605 /Admin. (Services)/2018

Sri **Shobit Bansal**, IInd Civil Judge, Junior Division, Baghpat is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Baghpat vice Dr. Lucky.

No. 606 /Admin. (Services)/2018

Dr. **Lucky**, Judicial Magistrate, First Class, Baghpat to be Civil Judge, Junior Division, Baghpat in the vacant court.

No. 607 /Admin. (Services)/2018

Smt. **Diksha Shree**, Civil Judge, Junior Division (Fast Track Court), Bareilly to be Civil Judge, Junior Division (Hawali), Bareilly vice Sushri Anshu Shukla.

No. 608 /Admin. (Services)/2018

Sushri **Anshu Shukla**, Civil Judge, Junior Division (Hawali), Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bareilly vice Sri Mritunjay Srivastava.

No. 609 /Admin. (Services)/2018

Sri **Mritunjay Srivastava**, Judicial Magistrate, First Class, Bareilly to be Civil Judge, Junior Division (City), Bareilly in the vacant court.

No. 610 /Admin. (Services)/2018

Sri **Tarkeshwari Prasad Singh**, Civil Judge, Junior Division (Fast Track Court), Bulandshahar is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Bulandshahar vice Smt. Nidhi Shishodia.

No. 611 /Admin. (Services)/2018

Smt. **Nidhi Shishodia**, Judicial Magistrate, First Class, Bulandshahar to be Ist Civil Judge, Junior Division, Bulandshahar in the vacant court.

No. 612 /Admin. (Services)/2018

Smt. **Chhavi Kumari**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sushri Shital Priyadarshi.

No. 613 /Admin. (Services)/2018

Sushri **Shital Priyadarshi**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 614 /Admin. (Services)/2018

Sushri **Pragya Singh**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Sushri Preetimala Chaturvedi.

No. 615 /Admin. (Services)/2018

Sushri **Preetimala Chaturvedi**, Judicial Magistrate, First Class, Gorakhpur to be Additional Civil Judge, Junior Division, Gorakhpur.

No. 616 /Admin. (Services)/2018

Sri **Nitin Kumar**, Additional Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Gorakhpur vice Smt. Pooja Gupta.

No. 617 /Admin. (Services)/2018

Smt. **Pooja Gupta**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge, Junior Division, Gorakhpur in the vacant court.

No. 618 /Admin. (Services)/2018

Sushri **Charu Dhankar**, Additional Civil Judge, Junior Division, Rampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Rampur vice Sushri Pratibha.

No. 619 /Admin. (Services)/2018

Sushri **Pratibha**, Judicial Magistrate, First Class, Rampur to be Civil Judge, Junior Division, Rampur in the vacant court.

No. 620 /Admin. (Services)/2018

Sri **Arun Kumar Yadava**, Civil Judge, Junior Division (Fast Track Court), Sultanpur to be Civil Judge, Junior Division (South), Sultanpur in the vacant court.

No. 621 /Admin. (Services)/2018

Sushri **Neelam Saroj**, Additional Civil Judge, Junior Division, Sultanpur to be Civil Judge, Junior Division (North), Sultanpur vice Sri Satish Kumar Magan.

No. 622 /Admin. (Services)/2018

Sri **Satish Kumar Magan**, Civil Judge, Junior Division (North), Sultanpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Sultnapur in the vacant court.

No. 623 /Admin. (Services)/2018

Sushri **Smriti Chaurasia**, Additional Civil Judge, Junior Division, Unnao to be Civil Judge, Junior Division (North), Unnao vice Sushri Nitika Rajan.

No. 624 /Admin. (Services)/2018

Sushri **Nitika Rajan**, Civil Judge, Junior Division (North), Unnao is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Unnao vice Sushri Sweta Chandra.

No. 625 /Admin. (Services)/2018

Sushri Sweta Chandra, Judicial Magistrate, First Class, Unnao to be Civil Judge, Junior Division (South), Unnao in the vacant court.

BY ORDER OF THE COURT

sd/-

(MOHD. FAIZ ALAM KHAN)

REGISTRAR GENERAL

No. 108/Admin. (Services)/2018: Allahabad: Dated: February 20, 2018

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges, Subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts and shall proceed to take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Judicial) (Budget), High Court, Allahabad.
10. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Judges with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

sd/-

(ATUL SRIVASTAVA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)